

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00332/2013**

Jabalpur, this Tuesday, the 2<sup>nd</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Hemant Sharma S/o Mahesh Chand Sharma About 30 years R/o  
 House NO.1130 S.No.4 Chopra Farm Dadwara Kota-2 Rajasthan  
 State 324002  
 (By Advocate –**None**) **-Applicant**

**V e r s u s**

1. Railway Recruitment Cell West Central Railway R.B.111/422/1-  
 2 Nehru Railway Colony Howbagh Jabalpur M.P. 482001 Through  
 its Deputy Chief Personnel  
 Officer (Recruitment) **- Respondent**  
 (By Advocate –**Shri Sapan Usrethe**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

None for the applicant.

2. From the record it is clear that neither the applicant nor his  
 counsel had put appearance from the last four occasions including  
 today. It seems that the applicant has lost interest in prosecuting the  
 case.

3. In these circumstances, we are left with no option but to  
 dismiss this Original Application for want of prosecution.  
 Accordingly, this O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**